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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.03.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 132 <sup>9</sup> /HDB/2020
NAME OF THE COMPANY	Nagarjuna Fertilizers And Chemicals Ltd
NAME OF THE PETITIONER(S)	M Ramakanth
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers And Chemicals Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Ramakanth	Party in Person	mramakanth@hotmail.com 9849984724	M. Ramakanth

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Mr. Nitesh Bandaryani

Adv

7032416379

**ORDER**

Counsel for the Petitioner present. Counsel for the Respondent present and offered to file vakalat on behalf of Mr. Nitesh Bandaryani. At his request, time is enlarged for filing counter. Put up the matter on 21.04.2020.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL

AS